

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:965  
ANSWERED ON:28.11.2014  
DISINVESTMENT OF SICK PSUS  
Joshi Shri Chandra Prakash;Mani Shri Jose K.

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of Public Sector Units (PSUs) and the performance by such PSUs during each of the last three years and the current year, PSU-wise;
- (b) whether the Government has taken any steps for reviving loss-making PSUs, if so, the details and present status thereof, PSU-wise;
- (c) whether the Government has any proposal to disinvest the loss-making PSUs; and
- (d) if so, the details thereof and steps taken or proposed to be taken with respect to such loss-making PSUs?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) & (b) A Statement is laid on the Table of the House.

(c) & (d) Based on the recommendations of Board for Reconstruction of Public Sector Enterprises (BRPSE), Government has approved revival through disinvestment/joint venture in case of 7 CPSEs namely (i) HMT Bearings Ltd., (ii) Richardson & Cruddas Ltd., (iii) Tungabhadra Steel Products Ltd., (iv) HMT Machine Tools Ltd., (v) Tyre Corporation of India Ltd., (vi) Central Inland Water Transport Corporation Ltd., and (vii) Hoogly Docks & Port Engineers Ltd.

The Department of Disinvestment is presently engaged in disinvestment of only one loss-making CPSE, namely Tyre Corporation of India Ltd.